

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2440
ANSWERED ON:08.12.2005
TV CHANNELS
Gadhavi Shri Pushpdan Shambhudan

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of TV channels being run in the public and private sectors in the country at present, State-wise;
- (b) whether any rules have been framed for operating a TV channel privately;
- (c) if so, the details thereof;
- (d) whether the Government has received any complaints that some TV channels are being run illegally in various parts of the country;
- (e) if so, the details thereof; and
- (f) the action taken by the Government against them?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

- (a) : The Government has till date permitted 63 companies to uplink 166 private satellite TV channels from India. Besides, Doordarshan is presently operating 27 TV channels. These channels can be received in the footprint area of the satellite, to which these are uplinked.
- (b) & (c): Yes, Sir. The permission to uplink a private TV channel is governed by Guidelines for Uplinking from India. These guidelines are available on the Ministry's website ([http:// www.mib.nic.in](http://www.mib.nic.in)).
- (d) : No, Sir.
- (e) & (f): Does not arise.